

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-15/2013 (Pt.1)/2543/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai .

Dated Guwahati, the ^{24th} March, 2023

Sub:- **Station leave permission .**

Ref:- Your letter No. DJ(D) 1954, dtd. 22nd March, 2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the afternoon of 25.03.2023 till the morning of 27.03.2023**, as prayed for. The Addl. District & Sessions Judge, FTC, Darrang, Mangaldai, in her absence, the Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in her absence, the in-charge Chief Judicial Magistrate, Darrang, Mangaldai will remain in charge of his Court and office under section 10(3) of Cr.P.C.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-15/2013(Pt.1)/2544/A, dated 24-03-23 .

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
SR